Statement-II

Facilities to Freedom Fighters by Government of India

Apart from pension, freedom fighters are also provided the following facilities by the Government of India:—

- (i) Free railway pass in III AC in Rajdhani, Chair Car in Shatabdi/Jan Shatabdi and I Class/AC II Tier of all other trains for freedom fighter, alongwith a companion for life;
- (ii) Free medical facilities in all Central Government hospitals and in hospitals run by PSUs under the control of the Bureau of Public Enterprises. C.G.H.S. facilities have also been extended to their eligible dependents;
- (iii) Telephone connection, subject to feasibility, without installation charges, and on payment of only half rental;
- (iv) General Pool residential accommodation (within the overall 5% discretionary quota) to freedom fighters in Delhi.
- (v) Accommodation in the Freedom Fighters' Home set up at New Delhi for freedom fighters who have none to look after them.
- (vi) Ex-Andaman Freedom Fighters/widows alongwith a companion are also entitled to Free Air Travel to Visit Andaman and Nicobar Islands once a year.

All major facilities provided to freedom fighters are also extended to their widows/widowers.

Assistance for development of Indo- Pak border area

†3175. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the financial assistance provided to the Government of Rajasthan by Centre during last five years for development of Indo-Pak border area; and
- (b) the details of amount given to the State Government for development of the said area in the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Government of India has been implementing the Border Area Development Programme (BADP) in 14 border blocks of 4 border districts of Rajasthan through the State Government as a part of a comprehensive approach to Border Management with aim to provide balanced development of border areas through growth and improvement of

[†]Original notice of the question was received in Hindi.

infrastructure and promotion of a sense of security and well being amongst the border population. The schemes/projects under this programme are formulated and approved by the State Level Screening Committee (SLSC) under the Chairmanship of Chief Secretary.

The details of the amount allocated, released and utilized by the State Government under BADP during the last five years and the current financial year are given as under:—

(Rs. in lakh)

Year	Final allocation	Releases	Amount utilized
2005-06	3835.00	3835.00	3835.00
2006-07	5731.36	5731.36	5731.36
2007-08	7659.00	7659.00	7659.00
2008-09	8916.23	8916.23	8136.70
2009-10	9296.00	9296.00	5397.80
2010-11	8696.00	7046.87	

Awarding of Maharashtra Entry Point Toll contract to MEPL

3176. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the Maharashtra State Road Development Corporation had awarded the Maharashtra Entry Point Toll contract to MEPL, a unit of IRB Infrastructure;
 - (b) if so, the details thereof;
- (c) whether any complaint on awarding of this contract illegally has been received by Government so far;
- (d) if so, the details of the complaints and the action taken by Government on the complaints made from various quarters;
- (e) whether any inquiry into the circumstances for the award of the contract has been started by Government;
 - (f) if so, the details thereof; and
 - (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) This Ministry is primarily responsible for development and maintenance of National Highways. Issue raised regarding entry points to Mumbai pertains to